

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 08.12.2021 (WEDNESDAY)

CHENNAI BENCH (VIRTUAL MODE)

02:00 PM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT)(CH)(Ins) No. 289/2021 (IA No. 617 & 618/2021)	Sahadulla M.I V State Bank of India & Anr	Subhang P. Nair KMD Muhilan	
2.	TA No. 194/2021 in Comp App (AT) (Ins) No. 469/2021 (IA No. 1205,1206 & 1207/2021)	Income Tax Department Through Deputy Commissioner of Income Tax V ILC Industries Ltd & 2Ors	Zoheb Hossain	Ankur S. kulkarni

For Admission (After notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
3.	Comp App (AT)(CH)(Ins) No. 12/2021	Assistant Provident Fund Commissioner DO Kurnool, Andhra Pradesh Vs VBC Industries Limited & 2 others WITH	Dr. B. Manoj Kumar	TSN Raja R1 Som Raj Choudhury R2 Shabbeer Ahmed V. Annesh R3
4.	TA No. 195/2021 (Comp App (AT) (Ins) No. 41/2021/TR)	Amaravathi Textils Private Limited Vs VBC Industries Limited & others WITH	Akshat Singh	Ankur Kandelwal Himanshu Handa T.S. N. Raja – R1 Shabbeer Ahmed V. Annesh – R2 Som Raj Choudhury Shrutee Aradhana Shewata Shalini Trina Tejaswini R3
5.	TA No. 196/2021 (Comp App (AT) (Ins) No. 59/2021/TR)	Mathukumilli Sri Pattabui Rama Rao Vs VBC Industries Limited & 2 others WITH	Shruti Munjal	Ankur Kandelwal Himanshu Handa T.S. N. Raja – R1 Som Raj Choudhury Shrutee Aradhana Shewata Shalini Trina Tejaswini- R2 Sumesh Dhawan Vatsala Kal (For Prudent ARC ltd)
6.	TA No. 197/2021 (Comp App (AT) (Ins) No. 66/2021/TR)	Mutyala Babu Katta and 62 others Vs VBC Industries Limited & 2 Others	Kunal Godhwani Gaurav Mitra	Ankur Kandelwal Himanshu Handa R1(RP) Som Raj Choudhury R2 Shabbeer Ahmed R3
7.	Comp App (AT)(CH)(Ins) No. 32/2021	P. Naveen Chakravarthy Vs Ramakrishnan Sadasivam (Liquidator of MK Cables & Conductors P Limited) & another	B. Deepak Narayanan	T. Ravichandran R1 M. L. Ganesh R2
8.	Comp App (AT)(CH)(Ins) No. 169/2021 & IA No. 425/2021	Metal India & 11 ors V V Mahesh Liquidator of Nagarjuna Oil Corporation Ltd	Kairav Trivedi PCA	S. Sathish
9.	Comp App (AT)(CH)(Ins) No. 213/2021	Jain Heights and structures Pvt Ltd & Anr V Bheemasamudra Land Developers and Builders	Adeesh Anto, Sakthivel Ajeesh Kumar	R & P Partners
10.	Comp App (AT)(CH)(Ins) No. 234/2021	Sumit Binani Rp (KSK Mahanadi Power Company Ltd) V V Venkatachalam Rp (KSK Water Infrastructures P Ltd)	Shardul Amarchand Mangaldas & Co	

11.	Comp App (AT)(CH)(Ins) No. 239/2021	Committee of Creditors (KSK Mahanadi Power Company Ltd V V. Venkatachalam RP & 2 Ors	Cyril Amarchand Mangaldas	Y. Suryanarayana Caveator For R1 Allwin Godwin R3
12.	Comp App (AT)(CH)(Ins) No. 259/2021	N. K. Sanitations P Ltd & 2 Ors V Radhakrishnan Dharmarajan RP of Appu Hotels Ltd	S. Sathyanarayanan D. Pavithra	
13.	TA No. 51/2021(Comp App (AT) No. 102/2019)	Specturm Power Generation Ltd & ors V M. Kishan Rao & Ors WITH	M. Naga Deepak	Yogesh K. Jagia R1-R10
14.	TA No. 52/2021(Comp App (AT) No. 137/2019)	M. Kishan Rao & Ors V Specturm Power Generation Ltd & ors	Yogesh K Jagia	Rohan R1, R32-R34 Siddarth Baruk R5-R7 Parekh R26

Part Heard

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
15.	TA No. 10/2021 (Comp App (AT) 184/2019 (IA No. 2765 of 2020))	M. Appayya & 4 ors V M. Chandra Sekhar Rao & 8 ors	Anshuman Sharma	S. Chidambaram Arpit Shukla-R1-R4 S. Chidambaram

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
16.	Comp App (AT)(CH)(Ins) No. 61/2021	N. V. Ramaraju & 3 others V Rajkumar Ralhan & another (RP of Leo Meridian Infrastructure Projects & Hotels Ltd) And IA No. 136/2021, 137/2021 & 138/2021 – Rama Rao IA No. 477/2021 & 478/2021 – S. Sathyanarayanan	G. S. Rama Rao Harshini Jhothiraman	Krishna Kranti – R1 S. Sathyanarayanan R2
17.	Comp. App (AT) (CH) (Ins) No. 43/2021	Zuberi Engineering Construction (P) Ltd Vs IVRCL Limited	Amol vyas Saamil sharma	Nirav Shah for Liquidator Gowri Shankar – R2
18.	Comp App (AT)(CH) No. 26/2021	Sairamesh Kanuparthi RP of Coastal Oil & Gas Infrastructure P Ltd V V Mahesh. Liquidator of Nagarjuna Oil Corporation Ltd & 26 Others WITH	Algo Legal	S. Sathish -R1 Raj Jhabakh -R2 Uma Sudan R10, R14 & R16 Ramanamoorthy R25
19.	Comp App (AT)(CH)(Ins) No. 148/2021	Haldia Petro Chemicals Ltd Vs Sairamesh Kanuparthi IRP of Coastal Oil and Gas Infrastructure P Ltd & 4 ors WITH	Raj Jhabakh Preethi Mohan Ranjana	Namitha Mathews -R1 S. Sathish – R2 & R3 R. Uma Suthan – R4 & R5
20.	Comp App (AT)(CH)(Ins) No. 168/2021	V. Mahesh Liquidator of Nagarjuna Oil Corporation Limited V Sai Ramesh Kanuparthi IRP of Coastal Oil and Gas Infrastructure P Limited	K. Satish	Pulkit Malhotra -R1 Raj Jhabakh -R2 R. Uma Sudan R4 & R5

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By the order of Hon'ble Member (J)

(Chennai Bench)

For Assistance,

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